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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**IA 33 of 2017 in CP No. 17/397-398/NCLT/AHM/2016**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company:



Bhupendra Patel & Ors.

V/s.

Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>  |
|--------------|-------------------------------|--------------------|-----------------------|---|
| 1.           | HITESH BUCH                   | PCS                | for Rd                |  |
| 2.           | DHIREN R. DAVE                | PCS                | for Petitioners       |  |

**ORDER**

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Hitesh Buch present for Respondents.

Learned PCS for Petitioner requested time to file reply in the main petition and the application on the ground of ill health.

Petitioner shall file rejoinder within two weeks in the main petition and in the application serving a copy in advance to the other side.

List the matter on 11.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.